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O A No 625/95

13.12.99

Hon. Mr. Rafiq Uddin, J.M.
Hon. Mr. M.P. Singh, J.M.

None for the applicant.

Shri G.P. Agarwal, learned counsel for the respondents has filed the copy of death certificate of the applicant - Kashi Ram who expired on 15.4.1998. The proceedings of this O.A. abate.

[Signature]
A.M.

[Signature]
J.M.

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